

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 53/Chd/HP/2019

**Under Section 9 of the Insolvency
and Bankruptcy Code, 2016**

In the matter of:-

Guru Nanak Cranes

...Petitioner-Operational Creditor

Vs.

Inox Wind Limited

...Respondent-Corporate Debtor

Present: Ms. Avneet Kaur, Advocate for Ms. Samiya Singh, Advocate for
the petitioner.
Mr. Gagandeep Singh, Advocate for Mr. Aashish Chopra,
Advocate for the respondent.

On joint request, list on 24.03.2020.

Sd/-

(Ajay Kumar Vatsavayi)
Member (Judicial)

Sd/-

(Pradeep R. Sethi)
Member (Technical)

February 12, 2020
Yashpal